

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 15/04/2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017**

NAME OF THE COMPANY: Shree Kumar Mundhra Vs. M/s. Spell Organics (P) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 46 & 56

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Shreyans Singhvi, Advocate for the petitioner.
Mr. Dinesh Kumar Gupta, Advocate for Respondent.

ORDER

Arguments part heard. Written synopsis as well as Citations,
if any, be filed within one week.

To come up on 08.03.2017 for conclusion of arguments.

5d/-
(Ina Malhotra)
Member Judicial